

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP No. 400(ND)/2017

IN THE MATTER OF:

Suraj Miglani & anr.

.....Petitioner

v.

Super City Developers Pvt. Ltd. & Ors.

.....Respondent

SECTION: Under Section 241 & 244 of the Companies Act

Order delivered on 07.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

R. VARADHARAJAN
Hon'ble Member (Judicial)

For the Applicant / Petitioner : Ms. Charu Rustogi, Ms. Shruti Rathore, Advs.
For the Respondent :

Order

Learned Counsel for the respondent states that C.P. Nos. 411(ND)/2017 to 414(ND)/2017 are pending between the same parties and this petition may also be listed alongwith the aforesaid petitions.

List the matter on 21st December, 2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
R. VARADHARAJAN
Member (Judicial)

07.12.2017
V.Sethi